

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1644
ANSWERED ON:02.08.2001
ENQUIRY REPORT OF GAISAL TRAIN ACCIDENT
SULTAN SALAHUDDIN OWAISI

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government have examined the recommendations made by the Ray Commission on Gaisal train accident;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL)

(a) : Yes, Sir.

(b) & (c) : A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (b) AND (c) OF UNSTARRED QUESTION NO.1644 ASKED BY SHRI SULTAN SALAHUDDIN OWAISI: TO BE ANSWERED IN LOK SABHA ON 02.08.2001 REGARDING ENQUIRY REPORT ON GAISAL TRAIN ACCIDENT

(b) & (c): The Inquiry Commission headed by Shri Justice G.N. Ray, retired Judge of Supreme Court of India, was appointed to inquire into the accident at Gaisal station of Katihar Division of Northeast Frontier Railway has submitted its report on 28.1.2001. As per findings of the Commission the accident occurred due to "Failure of Railway Staff".

Action against the staff & officers, as recommended by the Commission has been initiated as per Discipline and Appeal Rules. The Commission has made a total of 21 recommendation of which 18 have been accepted.